

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Miscellaneous Application No.200/00673/2018
(in OA 537/2017)

Jabalpur, this Thursday, the 19th day of July, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Union of India through the General Manager,
West Central Railway, Indira Market, Jabalpur (MP) -482001.
2. Chief Administrative Officer (Construction),
West Central Railway, Indira Market, Jabalpur (M.P.) 482001.
3. Principal Chief Engineer, West Central Railway, Indira
Market, Jabalpur (MR) 482001.
4. Financial Adviser & Chief Accounts Officer
(Stores & Workshop), West Central Railway,
Indira Market, Jabalpur (MR) 482001.
5. Divisional Railway Manager, West Central Railway,
Indira Market, Jabalpur (M.P.) 482001.
6. Chief Personnel Officer, West Central Railway,
Indira Market, Jabalpur (M.P.) 482001.
7. Sr. Divisional Finance Manager,
West Central Railway, Indira Market,
Jabalpur (M.P.) 482001. **-Applicants (respondents in O.A.)**

(By Advocate –**Shri Praveen Namdeo**)

V e r s u s

Shri M.C. Mehra, S/o Late P.L. Mehra,
aged about 59 years, Assistant Executive Engineer
(Const), West Central Railway, Indira Market,
Jabalpur (M.P.) 482001 **-Respondent (Applicant in O.A.)**

O R D E R (ORAL)
By Navin Tandon, AM:-

This Misc. Application has been filed for extension of time for implementing the orders passed by this Tribunal on 31.07.2017 in O.A. No. 200/00537/2017.

2. In order dated 31.07.2017 (Annexure MA/1) the appellate authority was directed to decide the appeal within a period of two months from the date of receipt of certified copy of this order.

3. The applicants (respondents in O.A.) had filed Misc. Application No. 200/00764/2017 in which additional three months time was granted vide order dated 14.11.2017 (Annexure MA/2).

4. Again vide Misc. Application No. 200/00081/2018 further four months' time was allowed as a final opportunity vide order dated 09.02.2018 (Annexure MA/3).

5. In the present Misc. Application the submissions in Para 5 are as under:-

“That, it is submitted that required comments of Disciplinary Authority has been received to the Appellate Authority i.e. GM/WCR on 04.06.2018 and the matter is active consideration of the higher authorities in the light of service record of Shri M.C. Mehra and his previous antecedents. Efforts are being taken to implement the order as early as possible. However, same is pending decision and is likely to take about further three months

time more for decision as direction by this Hon'ble Tribunal."

6. We find that the applicants (respondents in O.A.) have taken unusually long time in deciding the appeal.

7. As prayed for, further three months' time is granted subject to payment of cost of Rs. 5000/- payable to the CAT Bar Association Jabalpur.

8. Accordingly, the Misc. Application No. 200/00673/2018 is disposed off.

(Ramesh Singh Thakur)
Judicial Member
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(Navin Tandon)
Administrative Member